## GOVERNMENT OF INDIA MINISTRY OF TOURISM

# LOK SABHA UNSTARRED QUESTION NO.3851 ANSWERED ON 19.03.2018

#### CREATION OF INCREDIBLE INDIA TOURIST POLICE

## 3851. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Indian Institute of Tourism and Travel Management (IITTM) has recommended for creation of a special 'Incredible India Tourist Police' for safety of foreign tourists;
- (b) if so, the details thereof;
- (c) the number of attacks on foreign tourists reported in the country during the last three years and the current year, State/UT-wise; and
- (d) the steps/initiatives taken by the Government to prevent such incidents and ensure proper safety and security of foreign tourists?

### ANSWER

# MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI K.J. ALPHONS)

(a) to (d): IITTM in its study titled "Functioning of Tourist Police in States/UTs and Documentation of Best Practices" has recommended introduction of Tourist Police with uniforms sporting Incredible India Logo for the safety and security of the tourists.

It has been recommended that the Tourist Police should work under the control of District Police Administration of the concerned State with policing power exclusively for maintaining the safety and security of tourist.

National Crime Record Bureau (NCRB) has reported a total of 384, 271 and 284 cases were registered under total crime against foreign tourists (Indian Penal Code. + Special and Local Laws)

during 2014, 2015 and 2016 respectively, showing a mixed trend with a decline of 29.4% in 2015 over 2014 and an increase of 4.8% in 2016 over 2015.

State/UT-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under total crime against foreign tourists during 2014-2016 is enclosed as Annexure. Latest data pertains to the year 2016.

Furthermore, to provide a sense of safety and security to foreign tourists the Govt. has launched the 24x7 Toll Free Multi-Lingual Tourist Info-Helpline on the toll free number 1800111363/short code 1363 in 12 Languages including Hindi and English in February 2016.

With the efforts of the Ministry of Tourism, a total number of 14 State Governments/Union Territory Administrations have deployed the tourist police namely Delhi, Goa, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Odisha, Punjab, Madhya Pradesh, Uttar Pradesh, Rajasthan, Andhra Pradesh and Telangana in one form or the other.

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STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.3851 ANSWERED ON 19.03.2018 REGARDING CREATION OF INCREDIBLE INDIA TOURIST POLICE.

State/UT-wise Cases Registered (CR),Cases Charge Sheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Total Crimes Committed Against Foreign Tourists during 2014-2016.

SL.	State/UT	2014							2015						2016					
No.		CR	ccs	CON	PAR	PCS	PCV	CR	ccs	CON	PAR	PCS	PCV	CR	ccs	CON	PAR	PCS	PCV	
1	Andhra Pradesh	2	0	0	0	0	0	1	2	1	2	2	1	4	1	0	1	0	0	
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Bihar	13	5	0	10	10	0	0	0	1	0	0	1	8	7	0	7	7	0	
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Goa	66	27	2	43	32	4	26	22	1	23	29	1	22	16	3	18	16	3	
7	Gujarat	3	0	0	0	0	0	1	0	0	0	0	0	2	3	0	3	3	0	
8	Haryana	6	0	0	0	0	0	1	0	0	0	0	0	2	0	0	1	2	0	
9	Himachal Pradesh	2	0	0	0	0	0	1	0	0	0	0	0	4	2	0	6	4	0	
10	Jammu & Kashmir	1	1	0	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	
12	Karnataka	11	7	0	16	16	0	12	5	0	3	3	0	9	6	0	18	18	0	
13	Kerala	7	5	0	4	2	0	7	6	0	3	3	0	13	12	1	12	11	0	
14	Madhya Pradesh	2	1	0	1	1	0	1	2	0	2	2	0	2	2	1	2	2	1	
15	Maharashtra	25	8	1	3	3	1	36	8	0	38	18	0	18	5	1	6	5	1	
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18	Mizoram	1	1	0	1	1	0	2	1	0	2	2	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Odisha	0	0	0	0	0	0	2	0	0	0	0	0	1	0	0	0	0	0	
21	Punjab	3	2	1	0	1	1	13	1	0	2	1	0	6	0	0	2	0	0	
22	Rajasthan	31	8	0	12	12	0	20	5	1	7	7	1	18	3	1	10	10	1	
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	2	1	0	1	1	0	2	0	0	0	0	0	4	3	0	0	0	0	
25	Telangana	2	2	0	0	0	0	1	1	0	1	1	0	1	1	0	1	1	0	
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	64	30	0	38	34	0	32	10	0	11	11	0	6	5	0	7	5	0	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29	West Bengal	4	2	0	8	0	0	0	0	0	0	0	0	0	1	0	0	1	0	
	TOTAL STATE(S)	245	100	4	138	114	6	158	63	4	94	79	4	121	67	7	94	85	6	
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31	Chandigarh	2	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	

33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	135	34	1	52	52	1	113	11	1	18	17	1	129	21	4	35	27	4
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	0	0	0	0	0	0	33	28	0	0	0	0
	TOTAL UT(S)	139	34	1	52	52	1	113	11	1	18	17	1	163	49	4	35	27	4
	TOTAL (ALL INDIA)	384	134	5	190	166	7	271	74	5	112	96	5	284	116	11	129	112	10

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